

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In super-session of earlier orders, the following Judicial Officers (Central) are hereby authorized to act as Link courts to dispose of urgent matters/ miscellaneous applications filed in the courts of Judicial Officers whose names are mentioned in Column No.1, whenever they happen to be on leave or not available for any reason whatsoever, **with immediate effect :-**

S. N	Name of Judicial Officer (Column No.1)	1 st Link Judicial Officer	2 nd Link Judicial Officer
1	Sh. Sachin Sood, ADJ-01	Sh. Sandeep Kr. Sharma, ADJ-02	Ms. Ruchi Aggarwal Asrani PO-MACT-01
2	Sh. Sandeep Kr. Sharma, ADJ-02	Ms. Neha Paliwal Sharma, ADJ-03	Sh. Pankaj Sharma, PO-MACT-02
3	Ms. Neha Paliwal Sharma, ADJ-03	Sh. Neeraj Sharma, ADJ-04	Sh. Abhishek Srivastava, ADJ-05
4	Sh. Neeraj Sharma, ADJ-04	Sh. Abhishek Srivastava, ADJ-05	Sh. Rajesh Malik, ADJ-06
5	Sh. Abhishek Srivastava, ADJ-05	Sh. Rajesh Malik, ADJ-06	Sh. Naresh Kr. Laka, ADJ-07
6	Sh. Rajesh Malik, ADJ-06	Sh. Naresh Kumar Laka, ADJ-07	Ms. Vandana, ADJ-08
7	Sh. Naresh Kumar Laka, ADJ-07	Ms. Vandana, ADJ-08	Ms. Shilpi Jain, ADJ-09
8	Ms. Vandana, ADJ-08	Ms. Shilpi Jain, ADJ-09	Sh. Jiten Mehra, ADJ-10
9	Ms. Shilpi Jain, ADJ-09	Sh. Jiten Mehra, ADJ-10	Sh. Praveen Singh, ADJ-11
10	Sh. Jiten Mehra, ADJ-10	Sh. Praveen Singh, ADJ-11	Ms. Anjani Mahajan, ADJ-12
11	Sh. Praveen Singh, ADJ-11	Ms. Anjani Mahajan, ADJ-12	Sh. Sachin Sood, ADJ-01
12	Ms. Anjani Mahajan, ADJ-12	Sh. Sachin Sood, ADJ-01	Sh. Sandeep Kr. Sharma, ADJ-02
13	Ms. Ruchi Aggarwal Asrani PO-MACT-01	Sh. Pankaj Sharma, PO-MACT-02	Ms. Neha Paliwal Sharma, ADJ-03
14	Sh. Pankaj Sharma, PO-MACT-02	Ms. Ruchi Aggarwal Asrani PO-MACT-01	Sh. Neeraj Sharma, ADJ-04

(SANJAY GARGI)

Principal District & Sessions Judge (HQs)

Delhi

Dated 27 MAR 2024

No. 20391-426 /F.1(3)/Gaz/2024

Sub:- Link Addl. District Judges/PO-MACT (Central).

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. The Branch In-Charge, Admn. Branch (I,II,III), General Branch, Filing Branch (Central), Facilitation-cum-E-Suvidha Kendra, Tis Hazari Courts, Delhi.
4. The P.S./Reader to the undersigned.
5. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
6. The In-Charge, lock-up, Tis Hazari Courts, Delhi.
7. The Website Committee, Tis Hazari Court, Delhi.
8. The R&I, Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs)
Delhi

